

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGSCivil Appeal No(s). 5299/2012

BHANU PRATAP SINGH &amp; ANR.

Appellant(s)

VERSUS

STATE OF U.P. &amp; ANR.

Respondent(s)

and connected matters

Date : 05/04/2016 These matters were mentioned today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s)

Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

UPON being mentioned the Court made the following  
O R D E R

List the matters after two weeks, as prayed for.

(DEEPAK MANSUKHANI)

COURT MASTER

(The matters are listed as Item 101 on 6<sup>th</sup> April, 2016)

(INDU BALA KAPUR)

COURT MASTER